

10.	Statement No. XXV	Fourth Session, 1992	} [Placed in Library, See No. LT 9246/96]	
11.	Statement No. XXIII	Fifth Session, 1992		[Placed in Library, See No. LT 9247/96]
12.	Statement No. XXII	Sixth Session, 1993		[Placed in Library, See No. LT 9248/96]
13.	Statement No. XVIII	Seventh Session, 1993		[Placed in Library, See No. LT 9249/96]
14.	Statement No. XVII	Eighth Session, 1993		[Placed in Library, See No. LT 9250/96]
15.	Statement No. XV	Ninth Session, 1994		[Placed in Library, See No. LT 9251/96]
16.	Statement No. X	Tenth Session, 1994		[Placed in Library, See No. LT 9252/96]
17.	Statement No. VIII	Eleventh Session, 1994		[Placed in Library, See No. LT 9253/96]
18.	Statement No. VI	Twelfth Session, 1994		[Placed in Library, See No. LT 9254/96]
19.	Statement No. III	Thirteenth Session, 1995		[Placed in Library, See No. LT 9255/96]
20.	Statement No. I	Fourteenth Session, 1995		[Placed in Library, See No. LT 9256/96]
		Fifteenth Session, 1995		[Placed in Library, See No. LT 9256/96]

14.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

SHRI SANT RAM SINGLA (Patiala) : Sir, I beg to lay on the Table the Minutes (Hindi and English versions) of the Forty-eighth sitting of the Committee on Private Members' Bills and Resolutions held during the current Session.

14.30 1/2 hrs.

PUBLIC ACCOUNTS COMMITTEE

One hundred and Seventeenth, one hundred and eighteenth and one hundred and nineteenth reports

[Translation]

SHRI RAM NAIK : (Bombay North) I beg to lay the following Reports (Hindi and English versions) of the Public Accounts Committee (10th Lok Sabha) :

(1) Hundred and Seventeenth Report on Action Taken on 85th Report of Public Accounts Committee (10th Lok Sabha) on Induction of an aircraft.

(2) Hundred and Eighteenth Report on Action Taken on 89th Report of Public Accounts Committee (10th Lok Sabha) on Tube Making Plant at Jabalpur.

(3) Hundred and Nineteenth Report on Action taken on 91st Report of Public Accounts Committee (10th Lok Sabha) on Customs Receipts--Drawback of duties--fraudulent drawback.

14.31 hrs.

PUBLIC ACCOUNTS COMMITTEE

Statement showing action taken by the Governments on the Committee's recommendations contained in the following reports of the Committee.

[Translation]

11. SHRI RAM NAIK : I beg to lay on the Table (Hindi and English versions) of the Statements showing action taken by Government on the recommendations, contained in Chapter-I and final replies in respect of Chapter-V of the following Reports:-

(1) 69th Report (7th Lok Sabha) on Packing charges, under assessment of paper & paper boards, non-receipt of proof of export & aerated waters.

(2) 71st Report (7th Lok Sabha) on Union Excise Duties Fortuitous Benefits and Rubber Products.

(3) 109th Report (7th Lok Sabha) on Central Social Welfare Board.

(4) 132nd Report (7th Lok Sabha) on National Highways.